

recommendation of the Advisory Committee on reservation constituted under the provisions of the Industries (Development and Regulation) Act, 1951, Govt. of India, *vide* notification no. S.O. 998 (E) dated 10.04.2015, has dereserved the remaining 20 items from the erstwhile list of items reserved for exclusive manufacture in SSI (now-Micro and Small Enterprise) sector. Therefore, as on date, there is no item reserved for exclusive manufacture in SSI (now-MSE) sector.

**Products de-reserved for MSMEs**

1303. PROF. M.V. RAJEEV GOWDA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether 20 products meant for the Micro and Small Enterprises such as pickles, mustard oil, bread and wooden furniture were de-reserved by Government and if so, the details thereof;

(b) the logic behind this decision and further details or the manner in which it is likely to affect the MSME sector; and

(c) the details on the resistance from stakeholders against this move?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) Yes Sir. On the recommendation of the Advisory Committee on reservation constituted under the provisions of the Industries (Development and Regulation) Act, 1951, Govt. of India, *vide* notification no. S.O. 998 (E) dated 10.04.2015, has dereserved the remaining 20 items from the erstwhile list of items reserved for exclusive manufacture in SSI (now-Micro and Small Enterprise) sector.

(b) Review of the list of items reserved for small scale (now-Micro and Small Enterprise) sector is a continuous process. The Advisory Committee considers de-reservation of items to achieve economies of scale, technological upgradation, competitiveness and to counter cheap imports.

(c) No instance of resistance has been reported from any stakeholder.

**Micro, Small and Medium Enterprises in Bihar**

†1304. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the number of Micro, Small and Medium Enterprises set up during past years, the details thereof; and

---

†Original notice of the question was received in Hindi.

(b) the number of Micro, Small and Medium Enterprises set up in Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) The number of Micro, Small and Medium Enterprises (MSME) set up in the country, as per information obtained from State Directorate of Industries on number of Entrepreneurs Memorandum (Part-II) [EM-II] filed under Micro, Small and Medium Enterprises Development Act 2006, during past years (2007-08 to 2013-14) are 17,85,601. State-wise details of number of MSME set up in the country including Bihar is given in Statement.

*Statement*

*Number of Entrepreneurs Memorandum (Part-II) filed by the Micro, Small and Medium Enterprises at the District Industries Centres under the various States/UTs Commissionerate/Directorate of Industries during 2007-08 to 2013-14*

Sl. No	State/UTs	Number of EM-II filed						
		2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7	8	9
1.	Jammu and Kashmir	1,044	971	1,192	914	1,170	1,027	918
2.	Himachal Pradesh	832	925	1,053	942	856	772	627
3.	Punjab	932	1,272	2,189	2,988	3,087	2,644	2,282
4.	Chandigarh	32	161	255	174	259	139	185
5.	Uttarakhand	1,500	1,346	1,871	1,973	2,121	2,291	2,469
6.	Haryana	2,396	3,270	2,747	2,929	2,715	2,105	2,481
7.	Delhi	131	70	165	199	333	430	329
8.	Rajasthan	13,786	14,703	14,631	14,863	14,678	15,363	17,601
9.	Uttar Pradesh	30,443	31,629	33,479	33,027	32,304	30,933	45,342
10.	Bihar	2,855	3,134	4,010	4,302	4,108	3,737	3,133
11.	Sikkim	14	71	18	40	30	11	8
12.	Arunachal Pradesh	63	144	86	60	25	55	25
13.	Nagaland	687	2,498	1,445	217	213	231	242
14.	Manipur	54	138	81	122	122	181	178
15.	Mizoram	226	478	500	198	131	122	213

1	2	3	4	5	6	7	8	9
16.	Tripura	156	236	220	218	205	150	173
17.	Meghalaya	403	397	1,040	748	573	581	641
18.	Assam	1,811	1,711	1,678	1,506	1,218	1,451	1,860
19.	West Bengal	17,618	13,428	11,685	10,109	13,470	10,342	11,380
20.	Jharkhand	940	1,051	669	690	939	4,554	3,592
21.	Odisha	1,515	1,588	1,758	1,657	2,155	2,622	2,815
22.	Chhattisgarh	1,335	1,291	1,089	1,206	1,741	1,472	1,556
23.	Madhya Pradesh	12,319	14,183	19,748	19,704	20,104	19,832	19,374
24.	Gujarat	13,185	17,866	19,992	27,939	51,781	68,235	58,627
25.	Daman and Diu	164	247	107	126	83	76	64
26.	Dadra and Nagar Haveli	232	150	105	77	103	93	93
27.	Maharashtra	10244	11,682	11,896	14,496	15,606	16,136	19,826
28.	Andhra Pradesh	4,478	4,726	9,144	9,204	9,260	8,200	9,247
29.	Karnataka	14,984	15,705	17,195	18,434	21,021	24,208	25,966
30.	Goa	57	76	112	88	97	103	169
31.	Lakshadweep	5	14	23	24	8	11	9
32.	Kerala	10,757	15,541	10,956	11,089	11,071	13,551	14,997
33.	Tamil Nadu	27,309	32,049	41,799	57,902	70,639	90,974	116,393
34.	Puducherry	144	214	200	186	120	86	76
35.	Andaman and Nicobar Islands	52	61	68	78	82	100	100
ALL INDIA		1,72,703	1,93,026	2,13,206	2,38,429	2,82,428	3,22,818	3,62,991

*Source:* The State/UT Commissionerates/Directorates of Industries and Micro, Small and Medium Enterprises - Development Institutes.

### **Contribution of MSMEs to GDP**

1305. SHRIMATI GUNDU SUDHARANI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether it is not a fact that as per the data published by Ministry of Statistics and Programme Implementation, the contribution of manufacturing Micro, Small and Medium Enterprises to GDP has come down from 2008-09 onwards, if so, the details thereon and the reasons for such decline;

(b) the reasons that in spite of implementing various schemes/programmes, the contribution of MSMEs is coming down; and